COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 382 OF 2017

Dated: 10th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Green Energy Association

.... Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah

Ms. Ritika Singhal Ms. Aradhna Tandon

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

Mr. Shantanu Agrawal Mr. Aaryan Pareek for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing

on **26.11.2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

ts/mk